

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2516  
ANSWERED ON:22.07.2009  
DISINVESTMENT OF NLC  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government proposes to revive the disinvestment process in the Public Sector Neyveli Lignite Corporation (NLC); and  
(b) if so, the details thereof and the reasons therefor?

**Answer**

THE MINISTER OF STATE (IC) IN THE MINISTRY OF COAL AND THE MINISTER OF STATE (IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a) & (b): Partial Disinvestment of shares in NLC has been engaging the attention of Govt. ever since the Disinvestment Policy was evolved. Disinvestment in NLC took place during the years 1991-92 and 1992-93 alongwith other Central Public Sector Undertakings (CPSUs). The shares were mainly disinvested to Banks, Insurance Companies and mutual funds. During 1995-96, shares were divested in favour of employees at the maximum of 200 shares per employee. Further, a decision to offload 10% of the equity stake in NLC was taken in the year 2006 which was subsequently kept on hold, pending further review.